

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 118

IA (IB) No. 283/CB/2023, IA (IB) No. 34/CB/2024, IA (IB) No. 4/CB/2024, IA
(IB) No. 65/CB/2024, IA (IB) No. 66/CB/2024, IA (IB) No. 243/CB/2022, IA (IB)
No. 244/CB/2022, IA (IB) No. 260/CB/2022, IA (IB) No. 203/CB/2023, IA (IB)
No. 207/CB/2023, IA (IB) No. 349/CB/2023, IA (IB) No. 353/CB/2023, IA (IB)
No. 91/CB/2024
In CP (IB) No. 34/CB/2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/S
ARSS Infrastructure Projects Ltd.

.....Applicant

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Rishav Banerjee, Adv.,
Mr. Supriyo Gole, Adv.
Ms. Madhuj Barman, Adv.
Mr. Animesh Singh, Adv. In IA-91/2024


Mr. Anirban Bhattacharya, Adv.
Mr. Aditya Kanodia, Adv.
Ms. supranational Sardar, Adv. } For SREI equipment
Mr. Rajeev Chowdhary, Adv. }
Mr. Sahasransu Sourav, Adv. } For RP
Mr. Anand Das, Adv. }
Mr. Seshadeba Das, Adv. In IA.349 and 353


For the Respondents

Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv. } in I.A. 243 & 244 .
Mr. Subham Agrawal, Adv. }
Mr. Avinash Kedia, Adv. } In IA 260
Mr. Shantanu Das, Adv. }
Mr. Ramashish Acharya, Adv. } in IA(IB) No. 283/CB/2023
Mr. K.N. Mohapatra, Adv. }

ORDER

Both sides counsel present. Matter adjourned to 19.07.2024.


Balraj Joshi
Member (Technical)


H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)